

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-51/11/6934 /A

From :- Shri Saptarshi Garg,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Sri M. Narayan,
District and Sessions Judge,
Sivasagar.

Dated Guwahati the 20th December, 2021

Sub: **Winter vacation.**

Ref:- Your letter No.DJSV/HA/2020/5412 dtd 18.12.2021

Sir,

With reference to the above, I am directed to inform you that you have been allowed to avail winter vacation **w.e.f 27.12.2021 to 31.12.2021 along with station leave permission, with the official vehicle, at your own cost, from the morning of 27.12.2021 till the morning of 03.01.2022.**

The Addl. Sessions Judge cum Special Judge, POCSO, Sivasagar and in his absence the Civil Judge and Assistant Sessions Judge, Sivasagar and in her absence, the Chief Judicial Magistrate, Sivasagar and in her absence the senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-51/11/6935-6936 / A dated , 20-12-2021

Copy forwarded for information to:

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
2. The Project Manager, Gauhati High Court.

S.P.
20/12/21
JT.REGISTRAR (VIGILANCE)

Rds